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title: Need to include non-teaching staff of various colleges under the norms of University Grants Commission.

SHRI RAM PRASAD SARMAH (TEZPUR): Madam Speaker, I thank you for allowing me to speak on a very important issue involving about 40,000 degree colleges in India and the non-teaching staff who are being given district level scale of pay which is much lower than the State Government's directorate level of pay.

My request to the Ministry of Human Resource Development, Government of India and the University Grants Commission is to bring these employees, who number about 10 lakhs in India, under the purview of the UGC norms so that they can get Central Government scale of pay. They are working in all fields and providing assistance to students in research work and doing administrative job, accounting and computer operations. They are doing every kind of work, but the scale of pay given to them is not commensurate with the workload given to them. So, my humble request is that they should be brought under the UGC norms and paid Central Government scale of pay so that they can enjoy the minimum standard of life. I would reiterate that their number is more than 10 lakhs and they are employed in 40,000 degree colleges in India.

Madam, I raise this issue through you and request the Union of India and UGC to meet their grievances.

Thank you.

HON. SPEAKER:

Shri Naba Kumar Samia,

Dr. Manoj Rajoria,

Shri Keshav Prasad Maurya and

Shri Bhairon Prasad Mishra are permitted to associate with the issue raised by Shri Ram Prasad Sarmah.